

(5)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10:30 AM 27/05/2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/172/2019
NAME OF THE PETITIONER(S) : SAJAN THOMAS & 3 OTHERS
NAME OF THE RESPONDENTS : PARAGON POLYMER PRODUCTS PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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Mr. Shankar Narayan &
(Senior Adv.) for
E.N. Hareepiya

Counsel for
Respondent



Mr. P. H. ARVINDH PANDIAN,
(Sr. Adv) for
AMRITH BHARGAV

Counsel for
Petitioner



ORDER

Counsels for both the parties are present. It has been submitted by the Counsel for the Respondent that they are agreeable to the suggestion that has been made by the Hon'ble Judge of the High Court (Retd). However, the Counsel for the Petitioner prayed for time for filing response. At request, time is enlarged. Put up on **04.06.2019 at 10.30 A.M.**

Sd/-

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)